

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO. 1686
TO BE ANSWERED ON 11TH FEBRUARY, 2021

INLAND NAVIGATION

1686. PROF. SAUGATA RAY:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the steps taken to promote inland navigation in the country;
- (b) the reasons for the delay to tap has very vast opportunities in the sector;
- (c) whether any State Government has demanded more inland navigation routes; and
- (d) if so, the details thereof and the action taken in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR PORTS, SHIPPING AND WATERWAYS
(SHRI MANSUKH MANDAVIYA)

(a) & (b) To promote Inland Water Transport in the country 111 waterways have been declared as National Waterways (NWs) under the National Waterways Act, 2016 which came into effect from 12th April, 2016 after duly incorporating suggestions of State Governments.

The Feasibility Study (FS) and the Detailed Project Reports (DPRs) of 106 NWs have been completed. After detailed analysis of the outcomes and recommendations of the FS/ DPRs, inputs from stakeholders, 106 NWs have been categorized into following three categories:-

1.	Category 'A': Feasible NWs with Cargo	18 NWs
2.	Category 'B': Feasible NWs with only Tourism potential/ Ferry/Cruise	25 NWs
3.	Category 'C': NWs not feasible for Cargo/ Cruise	63 NWs
Total		106 NWs

Based on the outcome of techno-economic feasibility and DPRs prepared for NWs, Inland Waterways Authority of India (IWAI) has concluded that 23 NWs are viable for cargo movement out of which developmental activities have been taken up/ initiated in 13 viable NWs. The list of the 23 NWs and the action plan for their development is at **Annex-I**.

(c) & (d) Suggestions/demands for inland navigation routes to be declared as national waterways had been included in the National Waterways Act, 2016 after due deliberations with State Governments and further based on techno-economic feasibility and viability studies.

LIST OF 23 NATIONAL WATERWAYS FOUND FEASIBLE FOR CARGO MOVEMENT

Sl. No.	National Waterway No.	Details of Waterways	STATES	Status
1	National Waterway 1	Ganga-Bhagirathi-Hooghly River System (Haldia - Allahabad)	Uttar Pradesh, Bihar, Jharkhand & West Bengal	Development taken up with Assistance from World Bank Jal Marg Vikas Project
2	National Waterway 2	Brahmaputra River (Dhubri - Sadiya)	Assam	Development taken up as per approved SFC for FY 20-21 to 2024-25
3	National Waterway 16	Barak River	Assam	
4	National Waterway 3	West Coast Canal (Kottapuram - Kollam), Champakara and Udyogmandal Canals	Kerala	
5	National Waterway 4	Krishna River (Vijayawada - Muktyala)	Andhra Pradesh	Mostly Operational Waterways and development and maintenance work taken up.
6	National Waterway 5	Dhamra-Paradio via Mangalagadi to Pankopal	Odisha	
7	National Waterway 8	Alappuzha-Changanassery Canal	Kerala	
8	National Waterway 9	Alappuzha-Kottayam - Athirampuzha Canal	Kerala Alternate route: 11.5km	
9	National Waterway 27	Cumberjua River	Goa	
10	National Waterway 68	Mandovi River	Goa	
11	National Waterway 86	Rupnarayan River	West Bengal	
12	National Waterway 97	Sunderbans Waterway	West Bengal	
13	National Waterway 111	Zuari River	Goa	
14	National Waterway 10	Amba River	Maharashtra	
15	National Waterway 44	Ichamati River	West Bengal	Work to be taken subsequent to SFC/EFC approval.
16	National Waterway 52	Kali River	Karnataka	
17	National Waterway 57	Kopili River	Assam	
18	National Waterway 73	Narmada River	Maharashtra & Gujarat	Substantial cargo moves in tidal waters/river mouth under respective State maritime board. No interventions are contemplated by IWAI as of now.
19	National Waterway 83	Rajpuri Creek	Maharashtra	
20	National Waterway 85	Revadanda Creek - Kundalika River System	Maharashtra	
21	National Waterway 91	Shastri River - Jaigad Creek System	Maharashtra	
22	National Waterway 94	Sone River	Bihar	
23	National Waterway 100	Tapi River	Maharashtra & Gujarat	
